

**OFFICE OF THE DISTRICT JUDGE,  
UTTAR DINAJPUR AT RAIGANJ  
ENGLISH DEPARTMENT**

Order No. 145

Dated : 15.07.2021

By letter no. 2180 -RG dated 16.05.2021, the Ld. Registrar General, High Court, Calcutta has conveyed that “ **The subordinate courts shall regulate their functions in a restricted manner**” as per resolution taken by the Hon’ble Covid Committee in its meeting dated 15.05.2021 and subsequently approved by the Hon’ble Chief Justice (Acting) vide His Lordship’s Order dated 15.05.2021, with a request to act in accordance with the direction passed by the Hon’ble Court.

Later, the Ld. Registrar General, Hon’ble High Court, Calcutta vide letter no. 2664-RG dated 02.07.2021 has conveyed that as resolved by the Hon’ble Covid Committee in its meeting dated 01.07.2021 and subsequently approved by the Hon’ble Chief Justice (Acting) vide His Lordship’s order dated 02.07.2021, the functioning of the district judgships would continue in the same manner as have been done upto 30.06.2021, until further decision is taken and requested to act in accordance with the direction passed by the Hon’ble Court.

In compliance of the aforesaid direction of the Hon’ble High Court, all the Courts within the Judgeship of Uttar Dinajpur remained functional in a restricted manner from 17.05.2021 as per roster duty vide Order Nos. 106 dated 17.05.2021, 121 dated 31.05.2021, 124 dated 07.06.2021, 127 dated 15.06.2021, 133 dated 30.06.2021 read with Order No. 137 dated 03.07.2021 of the Office of the undersigned. Office Order No. 133 dated 30.06.2021 read with Order No. 137 dated 03.07.2021 is operative till this day.

Government of West Bengal vide Order No. 753/III-ISS/2M-22/2020 dated 14.07.2021 has extended the restriction till 30.07.2021 in view of the current situation of the pandemic with graded and calibrated approach to relaxations.

Considering the situation of Covid-19, Corona virus cases which is still in prevalence, considering the restrictions imposed by the Government of West Bengal as stated above, and in compliance with the aforesaid directions of the Hon’ble Court, all the Courts within the Judgeship of Uttar Dinajpur will function in restricted manner from 16.07.2021 to 30.07.2021, as per roster, as mentioned below following advisories and directives issued by Government for the purpose of maintaining social distancing norms and hygiene in order to prevent spreading of Corona Virus infection.

*Sulabasis Ghosh*

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Sl. No.	Name of the Court/Establishment	Days
<b>District Sadar at Raiganj</b>		
01	District & Sessions Judge	All working days
02	Additional District & Sessions Judge, 1 <sup>st</sup> Court-cum- Judge, Special Court	All working days
03	Additional District & Sessions, Judge, 2 <sup>nd</sup> Court-cum- Judge, Special Court ( POC SO)	All working days
04	Additional District & Sessions Judge, FTC, 1 <sup>st</sup>	Monday, Wednesday & Friday
04	Additional District & Sessions Judge, FTC, 2 <sup>nd</sup>	Tuesday, Thursday & working Saturday
05	Civil Judge, Senior Division-cum- Assistant Sessions Judge,	Monday, Wednesday & Friday
06	Civil Judge, Jr. Division	Tuesday, Thursday & working Saturday
07	Civil Judge, Jr. Division, Addl. Court-cum-JM	Monday, Wednesday & Friday
08	Chief Judicial Magistrate,	Sri Nirupam Kar, CJM, Uttar Dinajpur shall hold the Court on 17.07.2021, 19.07.2021, 27.07.2021, 28.07.2021 & 30.07.2021.  Smt Aliva Roy, ACJM, Raiganj shall hold the Court on 16.07.2021, 22.07.2021, 23.07.2021, 26.07.2021, 28.07.2021 & 29.07.2021.  Smt Sweety Yadav, JM-II, Raiganj shall hold the Court on 20.07.2021.
09.	Additional Chief Judicial Magistrate,	Smt Aliva Roy, ACJM, Raiganj shall hold the Court on 16.07.2021, 23.07.2021, 26.07.2021, 28.07.2021 & 29.07.2021. Smt Peden Dukpa, JM-I, Raiganj shall hold the Court on 20.07.2021 & 22.07.2021
10	Judicial Magistrate, 1 <sup>st</sup> Court	16.07.2021, 17.07.2021, 20.07.2021, 22.07.2021, 28.07.2021, 29.07.2021 & 30.07.2021
11	Judicial Magistrate, 2 <sup>nd</sup> Court	17.07.2021, 19.07.2021, 22.07.2021, 23.07.2021, 26.07.2021, 27.07.2021 & 29.07.2021
12	Judicial Magistrate, Additional Court	16.07.2021, 19.07.2021, 20.07.2021, 23.07.2021, 26.07.2021, 27.07.2021, 28.07.2021 & 30.07.2021

Sl. No.	Name of the Court/Establishment	Days
<b>Islampur Sub-Division</b>		
01	Additional District & Sessions Judge-cum- Judge, Special Court ( POC SO)	All working days
02	Additional District & Sessions Judge, 2 <sup>nd</sup> Court	Monday, Wednesday & Friday
03	Additional District & Sessions Judge, FTC, 1 <sup>st</sup>	Monday, Wednesday & Friday
04	Additional District & Sessions Judge, FTC, 2 <sup>nd</sup>	Tuesday, Thursday & working Saturday
05	Civil Judge, Senior Division-cum- Assistant Sessions Judge,	Monday, Wednesday & Friday
06	Civil Judge, Jr. Division	Tuesday, Thursday & working Saturday
07	Additional Chief Judicial Magistrate,	Sri Krishnendu Sarkar, ACJM, Islampur shall hold the Court on 17.07.2021, 20.07.2021, 22.07.2021, 26.07.2021, 27.07.2021 & 28.07.2021.  Smt. Arpita Hira, JM 1 <sup>st</sup> , Islampur shall hold the Court on 16.07.2021, 29.07.2021 & 30.07.2021  Tashi Phuntsok, JM 2 <sup>nd</sup> , Islampur shall hold the Court on 19.07.2021 & 23.07.2021
08	Judicial Magistrate, 1 <sup>st</sup> Court	17.07.2021, 19.07.2021, 23.07.2021, 26.07.2021, 27.07.2021 & 28.07.2021
09	Judicial Magistrate, 2 <sup>nd</sup> Court	16.07.2021, 20.07.2021, 22.07.2021, 29.07.2021 & 30.07.2021

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Sulchasis Ghosh

District & Sessions Judge, Uttar Dinajpur Court will hear the bail matters, matrimonial suits on mutual consent and only very urgent matters /applications/cases.

It is notified that all the Judges will take up the urgent matters including the Order of the Hon'ble Court and will sign the filing order of cases and the order receiving records by way of transfer even on those days on which the Presiding Judicial Officer concerned of that Court is not on roster duty. So, the offices of all the Ld. Judges under the Judgeship of Uttar Dinajpur shall remain open on all working days with the attendance of Ld. Judges and staffs.

Urgent matters, production of any accused person and signing of new transferred cases in respect of any Magisterial Court on the days on which that Magisterial Court is not on roster duty, shall also be taken up by the Ld. Magistrate concerned of that Court. For that purpose all the Ld. Magistrates under the Judgeship of Uttar Dinajpur shall make themselves available in their respective Office chambers on all working days, including the days on which they are not on roster duty.

The Judges-in-charge of Nazareth, Accounts, Copying Departments of both Civil & Criminal Wings of Raiganj Sadar and Islampur Sub-division and the Judge-in-charge of D.R.R. and Forms and Stationary, shall act as usual on all working days.

All the presiding officers are directed/requested to ensure that CIS is regularly updated.

Juvenile Justice Board of the district will function on all working days.

No Put Up (except urgent one) will be allowed considering the present pandemic situation.

All matters are to be filed physically in filing counters strictly maintaining covid protocols. If the Ld. Members of the Bar participate physically, the Court will be of physical functioning, otherwise it will be through video-conferencing. Bail applications can be filed physically or through online. Nodal Officers of both the stations shall notify the Email ids of the individual Courts concerned for receiving Bail matters in the official website of the Judgeship soon after receipt of the instant order with the assistance of the System Officer/DSA under eCourts Project, Uttar Dinajpur Judgeship and shall submit report of compliance thereof.

No case shall be taken up for examination of witness except in case of any direction of the Hon'ble Court.

Any Ld. Court may take Judicial seat on any day other than day of roster to take up any urgent cases/applications and matter and that should be done in presence of both sides.

Cases where the physical presence of the parties is required, the same will be allowed after obtaining necessary permission from the Ld. Judge, but the Ld. Advocate on record will accompany their clients.

*Sulehasis Ghosh*

Considering the pandemic situation of Covid-19 cases, it is requested that one set of Ld. Advocate after conclusion of hearing of their respective case before the individual Court shall leave the Court room and then another set of Ld. Advocates shall enter into Court room to take part in hearing of their respective case as per call of the said individual Court. All co-operation from the Ld. members of the Bar in this regard is solicited.

Ld. Judges shall be at liberty to leave the Court after completion of their administrative and Judicial work as per Diary, in the present situation of Covid 19 Corona Virus cases.

Superintendents of Police, Raiganj and Islampur be requested to depute adequate nos. of police personnel to be placed at the entrance gates of the Court Complexes to regulate the entry of litigants and the general public in the Court Complexes to avoid crowding.

Litigants will not be allowed to enter the Court room unless required by the Court concerned.

Wearing of facial masks as per Covid protocols shall be compulsory for every Ld. Judicial Officers, Courts employees, Ld. Advocates, litigants or any other person entering into the Court Complexes.

Nazir of Raiganj and Islampur will take necessary steps so that Court Building including the chambers of the Ld. Judges, Court rooms and Bar Associations' Rooms of their respective station are sanitized thoroughly.

All departments of the Office of the District Judge, Uttar Dinajpur Dinajpur will function on all working days with the staff to be detained rotationally.

UTPs may be produced through video conferencing or physically. In case of Physical Production of UTPs from Correctional Home and accused persons from Police station, then they should be produced before the respective Courts including the Juvenile Justice Board by strictly maintaining Covid Protocols

All entrants into the Court Complexes both at Raiganj and Islampur are required to undergo thermal screening by the medical team/person deployed by the CMOH, Uttar Dinajpur.

Nezarat Department of Raiganj and Islampur will function on all working days with the staff detained rotationally. Judges-in-charge of Nezarat Departments of both the station will prepare the detention duty of staff, ensuring that the same will not hamper the functioning of that department.

Filings Counters will function on all working days with staff detained rotationally. The Nodal Officers under eCourts Project will prepare the detention duty of staff attached to the filing counters of their respective station.

Crowding in the Court rooms, Court corridors, filing counters, copying departments and Nezarat Department is strictly prohibited.

Every endeavour should be made to expedite the cases which are pending at the stage of argument.

*Sulhasis Ghosh*

Civil and Criminal matters shall be fixed for hearing but the Ld. Presiding Officers may however restrict the number of suits/cases/appeals etc. and interlocutory applications to be heard in order to avoid over crowding of Court rooms, in this pandemic situation.

Copying Departments, District Record Room and Forms & Stationery shall remain functional on all working days with the staff to be detained rotationally.

All are requested to observe Covid Protocols within the Court rooms and Court Complexes.

This roster arrangement is prepared for the period from 16.07.2021 to 30.07.2021, awaiting any direction of the Hon'ble High Court pertaining to functioning of the subordinate Courts.

In the prevailing circumstances, the undersigned may modify of functioning of the Courts at any point of time, if situation so demands.

Upload the order to the official website of the Judgeship.

Inform all concerned.

*Sulechasis Ghosh*  
District Judge,  
Uttar Dinajpur at Raiganj

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Memo No. 1635 (42) /G Dated : 15.07.2021

Copy forwarded for information and taking necessary action to :-

- 1) The office of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup>, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, FTC, 1<sup>st</sup>/2<sup>nd</sup>, Raiganj/Islampur
- 10-11) The Civil Judge, Sr. Division-cum-Assistant Sessions Judge, Raiganj/Islampur
- 12) The Chief Judicial Magistrate, U/D at Raiganj
- 13-14) The Chairman, SDLSC, Islampur/The Secretary, DLSA, Raiganj
- 15-16) The ACJM, Raiganj/Islampur
- 17-18-19-20) The Judicial Magistrate, 1<sup>st</sup>/2<sup>nd</sup>, Raiganj/Islampur.
- 21) The Civil Judge, Jr. Divn, Adl. Court-cum-JM, Raiganj
- 22) The Principal Magistrate, JJB, Raiganj
- 23-24) The Civil Judge, Jr. Division, Raiganj/Islampur
- 25) The Civil Judge, Jr. Division, Probationary, Islampur
- 26-27-28-29-30-31-32-33-34-35) The Judge-in-charge of Accounts/Nezarat/Copying Civil/Criminal
- 36-37) DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur  
The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur.  
Report of compliance is requested by return mail.
- 38) The System Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj.  
He is asked to upload the instant order in the official webstie of the Judgeship.
- 39-40) The Court Inspector, District Sadar at Raiganj/Islampur Sub-division
- 41-42) The GRO, Raiganj/Islampur

*Sulechasis Ghosh*  
District Judge,  
Uttar Dinajpur at Raiganj

**Ref :- Order No. 145 dated 15.07.2021**

Memo No. 1636 (22)/G

Dated : 15.07.2021

Copy forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur
- 2-3) The Superintendent of Police, Raiganj Police District/Islampur Police District
- 4) The CMOH, Uttar Dinajpur
- 5-6) The Superintendent, District /Sub-Divisional Correctional Home, Raiganj/Islampur
- 7-8-9-10) The President/Secretary, District/Sub-divisional Bar Association, Raiganj/Islampur.
- 11-12-13-14-15-16) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur
- 17-18) The GP/Addl. GP, UD, Raiganj/Islampur
- 19-20-21-22) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Raiganj/Islampur

*Sulchasis Ghosh*  
District Judge,  
Uttar Dinajpur at Raiganj